Principals, of Delhi Colleges accordingly.

The Minister of Human Resource Development held consultations with Chairman, UGC and Vice-Chancellors of Central Universities to consider measures to mitigate the financial difficulties being faced by them. On the basis of these consultations, the Commission has withdrawn its earlier orders in regard to freezing of the maintenance grants of the above institutions during the current financial year.

According to the information furnished by UGC the following nonplan grants were released by the Commission to the University of Delhi during the last three years:

(Rs. in lakh)

1989-90					2 017 · 95
1990-9 1		•			24 08 · 37
1991-92		•		-	2501 [.] 41

Financial crisis in Vishva-Bharati University

943. SHRI JITENDRABHAI LA-BHSHANKER BHATT: Will the Minister be pleased to state:

(a) whether it is a fact that Visva-Bharati Universty in West Bengal is facing economic crisis;

(b) if so, whether it is due to cut in Grant by University Grants Commission; and

(c) what steps Government propose to take to ensure that this prestigious university runs smoothly?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to. (c) Central Universities are fully funded by the Central Government through University Grants Commission (UGC). Keeping in view the present constraints on the availability of resources, Central Government has decided to maintain the level of non-plan expenditure of all Ministries Departments and autonomous bodies during 1992-93 at the level of last year. UGC informed Vice-Chancellors of Central Universities, including Visva Bharati, accordingly.

The Minister of Human Resource Development held consultations with Chairman, UGC and Vice-Chancellors of Central Universities to consider meaures to mitigate the financial difficulties being faced by them. On the basis of these consultations the Commission has withdrawn its earlier orders in regard to freezing of the maintenance grants of Central Unilincluding Visva-Bharati vertities. during 1992-93.

944. [Transferred to the 23rd July 1992]

राष्ट्रीय खान नोति

945. श्री विनोद शर्माः क्या खान मंत्री यह बताने की इत्या करेंगे किः

(क) क्या यह सच है कि सरकार ने वर्ष 1990 में राष्ट्रीय खान नीति की घोषणा की थी ;

(ख) यदि हा, तो क्या यह भी सच है कि सरकार इस नीति में कतिपय संशोधन करने पर विचार कर रही है ;

(ग) यदि हां, तो इन संशोधनों की क्या ग्रावंश्यकता है; ग्रीर

(घ) इस ग्रावश्यकता को ध्यान में रखने हुए सरकार नई राष्ट्रीय खान नीति कब तक घोषित करने का विचार रखती है?

खान मंत्रालय के राज्य मंत्री (भी बलराम सिंह यादव) : (क) ग्रौर (ख) जी हो ।

(ग) ग्रौर (घ) 1991 में त्रौद्योगिक नीति विवरण की घोषणा तथा हाल के

विदेशी एजेंसियों को खनन कार्य का सिर्ह सौंपा जाना

946. श्री विनोद शर्माः क्या खान संत्री यह बताने की कृपा करेंगे किः

(क) क्या यह भी सच है कि सरकार भविष्य में खनन कार्यं विदेशी एजेंसियों को सौंपने पर विचार कर रही है;

(ख) क्या यह भी सच है कि सरकार ने भारत में खनन कार्य में रुचि रखने बाली ऐसी विदेशी एजेंसियों के संबंध में जानकारी एकत करने के कुछ प्रयास किये हैं: और

(ग) यदि हां, तो किए गए प्रयासों का ब्यौरा क्या है ग्रौर ऐसे प्रत्येक देन की ऐसी एजेंसियों की ग्रलग-प्रलग संख्या कितनी है जिन्होंने भारत में खनन कार्य करने में ग्रपनी रुचि दिखाई है तथा ऐसी एजेंसियां किस किस देल में हैं।

खान मंतालय में राज्य मंती (श्री बलराम सिंह यादव) : (क) हालांकि विदेशी एजेंसियों को खनन कार्य सौंपने पर कोई रोक नहीं है, फिर भी खान और खनिज (विनियमन ग्रौर विकास) प्रधिनियम में इस समय केवल उन मारतीय नागरिकों ग्रथवा कम्पनियों को पूर्वेक्षण करने ग्रौर खनन पट्टे देने की ग्रनुमति है, जिनमें भारतीय नागरिकों के पास इक्विटी का 60% से कम न हो।जइस प्रावधान रर पुनः विचार किया जा रहा है ।

(ख) ग्रौर (ग) भारत में खनन कार्यं ग्रारम्भ करने को इच्छुक विदेशी एजेंसियों का पता लगाने की कोई कार्रवाई शुरू नहीं को गई । परन्तु, कुछ विदेशी कम्पनियों ग्रौर व्यक्तियों ने स्वयं प्रारंभिक प्रछताछ की है ।

Visakhapatnam Steel Plant

to Questions

947. DR. YELAMANCHILI SIVA-JI: Will the Minister of STEEL be pleased to state:

(a) whether Government propose to rename Visakhapatnam Steel Plant after late Shri Tennelti Viswanatham Pantuhi, a renowned freedom fighter and statesman of par excellence; and

(b) fi so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) and (b) No, Sir, There is no such proposal under consideration of the Government.

supply of safety shoes and helmets to the workers of Visakhapatnam steel plant

948. DR. YELAMANCHILI SIVA-JI: Will the Minister of STEEL be pleased to state:

(a) whether Government have received any complaint regarding the supply of substandard safety shoes and helmets to the workers of Visakhapatnam steel plant;

(b) if so what are the details thereof; and

(c) what steps have been taken by Government in this matter?

MINISTER OF STATE OF THE THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) to (c) There are as such no complaints about the safety shoes and helmets supplied to the workers in Visakhapatnam Steel Plant. The recognised Union of Visakhapatnam Steel Plant in its charter of demands submitted to the management in April, 1991 had demanded that safety shoes of 'BATA' make should be provided to the employees. In the Tripartite Agreement signed with the recognised Union in August, 1991, it was agreed that the Management would hake efforts to supply safety shoes of 'BATA' make or any other reliable make. The Management is supplying safety